

(18)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD.

OA. No. 418/96.

Date of order: 4.4.1996.

Between:-

Kanala Hussain ... Applicant.

A n d

1. Union of India, rep. by General Manager,  
South Central Railway,  
Secunderabad-500 371.
2. Divisional Manager, South Central Railway,  
Vijayawada-520 001.
3. Senior Divisional Personnel Officer,  
South Central Railway, Vijayawada-520 001.
4. Manager, State Bank of India,  
Noonepally Branch, Nandyal-518 502.

... Respondents.

Counsel for the Applicant: Mr. B. S. A. Satyanarayana,  
Advocate.

Counsel for the Respondents: Mr. C. V. Malla Reddy,  
SC for Railways.

CORAM:

HON'BLE SHRI H. RANENDRA PRASAD, MEMBER (ADMIN)

Heard Sri B. S. A. Satyanarayana, for the applicant.

The facts of the case are simple. The applicant retired from service on 30-6-1975 while working as Steam Pump Attendant at Nandyal. He had originally nominated his then surviving wife to receive the family pension etc. The lady so nominated passed away after his retirement. Thereupon, the applicant married again in June, 1987. He merely wants that the name of his second wife should be substituted for that of the deceased spouse which is recorded by the authorities earlier.

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The applicant states that he has submitted a number of representations but has not received any reply to any of them so far.

In the light of the facts revealed by the applicant, it is directed that R-2 shall have this case examined in the light of the Railway Board letter No.F(E)III/89/PN-1/7 dt.23.1.91, which prescribed action to be taken in such cases. Necessary action in this regard may be got completed and the fact intimated to the applicant within 30 days from the date of receipt of a copy of this order. Thus, the O.A. is disposed of. No costs.

*Arshuji*  
Dy. Registrar (Judl).

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Copy to:-

1. General Manager, South Central Railways,  
Secunderabad-500 371.
2. Divisional Manager, South Central Railways,  
Vijayawada-520 001.
3. Senior Divisional Personnel Officer,  
South Central Railways, Vijayawada-520 001.
4. Manager, State Bank of India,  
Noonepally Branch, Nandyal-518 502.
5. One copy to Mr. B. S. A. Sathyanarayana, Advocate,  
CAT, Hyderabad.
6. One copy to Mr. C. V. Malla Reddy, SC for Railways,  
C. A. T. Hyderabad Bench, Hyd.
7. One copy spare .

kku.

7/15/96  
COURT

TYPED BY

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

*Mr. Chander*  
THE HON'BLE MR. JUSTICE V. NEEBADRI RAO  
VICE-CHAIRMAN

*H. Jayadev, D. N. N. A.*  
AND  
THE HON'BLE MR. R. RANGARAJAN : M(A)

Dated: *X-X* - 1996.

ORDER/JUDGMENT

M.A/R.A./C.A.NO.

O.A.No. *X/18/76* in

T.A.No.

*fw.p.No.*

Admitted and Interim directions issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

फेन्ड्रोय प्रशासनिक अधिकारण  
Central Administrative Tribunal  
प्रेषण/DESPATCH

*15 APR 1996* *Now*

हैदराबाद न्यायालय  
HYDERABAD BENCH